

**Integrated Mass Transit System for  
Delhi**

1176. **SHRI DHARAM DASS SHASTRI**: Will the Minister of RAILWAYS be pleased to state the steps taken or proposed to be taken to see that an integrated mass transit system involving Parikrama railway and DTC is implemented so as to provide an easy and cheap mode of transport to the public in Delhi?

**THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI C. K. JAFFER SHARIEF)**: The proposal relating to provision of electrified rail commuter services along the Ring Railway line with spurs to Shakurbasti and Tughlakabad at a cost of Rs. 21.61 crores, has not yet been approved by the Planning Commission. In this connection, a meeting was held in the Planning Commission on 4th January 1980 at the Secretaries' level and the following decisions were taken:—

(i) The question of keeping the fares of the proposed commuter services at or above the level of DTC fares may be discussed by the Planning Commission with the Railway Ministry.

(ii) The recommendations of the Rail Tariff Enquiry Committee in regard to suburban traffic may be considered before taking a final decision on the project.

In view of the above position, the project can be taken up by the Railways after the scheme is cleared by the Planning Commission and approved by the Cabinet.

**Fly Over at Chatapathar Railway Crossing**

1177. **SHRI SUSHIL BHATTACHARYA**: Will the Minister of RAILWAYS be pleased to state:

(a) whether there is a proposal under consideration of Government to construct a Fly-over at Chatapathar Railway crossing at Asansal;

(b) if so, the details thereof; and  
(c) if not, the reasons therefor?

**THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI C. K. JAFFER SHARIEF)**:  
(a) Yes.

(b) The work of construction of road over-bridge in replacement of level crossing No. 129 at Chatarpathar Railway Station of Eastenn Railway, has already been included in the Railway's Works Programme 1979-80. As the work is to be jointly financed and executed by the Railway and the State Government it will be taken up for execution as soon as the acceptance of the detailed estimate by the Government of West Bengal is received by the Railway.

(c) Does not arise.

**Overbridge near Delhi Cantt. Railway Station**

1178. **SHRI CHANDRADEO PRASAD VERMA**: Will the Minister of SHIPPING AND TRANSPORT be pleased to state:

(a) whether the construction of over-bridge near Delhi Cantt. Railway Station is likely to start in the near future; and

(b) if so, when; if not, the reasons therefor?

**THE MINISTER OF SHIPPING AND TRANSPORT (SHRI A. P. SHARMA)**: (a) and (b). Yes, Sir. The work is likely to start during 1980-81.

**दिल्ली अहमदाबाद मीटर लाइन को बड़ी लाइन में बदलना**

1179. श्री मनमोहन देव : क्या रेल मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या दिल्ली अहमदाबाद मीटर लाइन को बड़ी लाइन में बदलने का काम हाथ में ले लिया गया है ;

(ख) यदि हाँ, तो इस को पूरा करने में अब तक कितनी प्रगति हुई है ; और

(क) यह लाइन कितने समय तक बड़ी लाइन के रूप में कार्य करना प्रारम्भ कर देगी ?

रेल मंत्रालय में राज्य मंत्री (श्री सी०के० जाकर शर्मा) : (क) से (ग) : दिल्ली-महुमबा-बाघ (934 कि० मी०) का बड़े भाग में परिवर्तन एक अनुमोदित कार्य है जिस पर 100 करोड़ रुपये से अधिक लागत प्रायेगी । यातायात संबंधी आवश्यकताओं और धन उपलब्ध होने पर इस परिवर्तन को विभिन्न चरणों में प्रारम्भ किया जाना है । प्रथम चरण के रूप में बड़ी लाइन की उपसंरचना सहित फुलेरा-किशनगढ़ खंड (50.97 कि० मी०) में दोहरी लाइन बिछाने का प्रस्ताव है ।

#### Accommodation for C.G.H.S. Dispensary, Malviya Nagar, New Delhi

1180. SHR R. L. P. VERMA: Will the Minister of HEALTH be pleased to state:

(a) whether Government have received several representations from the residents of Malviya Nagar, New Delhi regarding the improvised and inadequate accommodation provided to the CGHS Dispensary there but no action has been taken in this direction so far;

(b) if so, the reasons therefor;

(c) whether the doctors and other staff in the CGHS Dispensary in Malviya Nagar are also experiencing difficulties in performing their duties and if so, the reasons for not providing proper place to this dispensary; and

(d) whether some DDA Flats were earmarked to house this dispensary long ago but they have not been allotted to this dispensary and if so, the reasons therefor and when these flats would be given the possession for dispensary?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH (SHRI NIHAR RANJAN LASKAR): (a) to

(c). Representations received from Resident Associations of Malviya Nagar have been considered. At present C.G.H.S. dispensary is functioning in Malviya Nagar in a private rented building which falls short of

our accommodation requirements. The doctors and other staff are also experiencing difficulties in performing their duties due to this reason. Alternative accommodation for this dispensary could not be located in Malviya Nagar despite all efforts including advertisements in the local newspapers several times.

(d) No, Sir.

#### सराय रोहिल्ला पर उपरि पुल

1181. श्री आश करण शंभार : क्या रेल मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि सराय रोहिल्ला, दिल्ली में रेलवे लाइन उपरि पुल पर सीढियां न होने से उस क्षेत्र के निवासियों को भारी कठिनाई का सामना करना पड़ता है ;

(ख) क्या यह भी सच है कि नई दिल्ली रेलवे स्टेशन और पटेल नगर स्टेशन स्थित रेलवे लाइन उपरि पुलों पर सीढियां हैं; और

(ग) यदि हां, तो क्या सरकार का विचार सराय रोहिल्ला स्थित पुल पर सीढियों की व्यवस्था करने का है ?

रेल मंत्रालय में राज्य मंत्री (श्री सी०के० जाकर शर्मा) : (क) सराय रोहिल्ला के उपरि पुल पर सीढियों की व्यवस्था नहीं की गयी है और न ही दिल्ली नगर नियम द्वारा इस प्रकार की मांग की गयी है ।

(ख) जी हा ।

(ग) यदि दिल्ली नगर निगम की ओर से इस बारे में कोई प्रस्ताव प्राप्त होता है और वे इसकी लागत वहन करने को तैयार हों तो रेलवे इस प्रश्न की जांच करेगी ।

#### Amendment to Indian Foreign Service Rules

1182. SHRI K. RAMAMURTHY: Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether Government have finalised the procedure in respect of amendment introduced to the Indian Foreign Service (Branch B) Recruitment, Cadre, Seniority and Promotion Rules, 1964; and